Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016 Name of the Corporate Debtor: Royal Wood Pvt. Ltd Date of Commencement of Liquidation: 12-02-2021; List of Stakeholders as on Date: 27-04-2021; Name of IP: Mr. Prawincharan Prafulcharan Dwary; Last 5 digitor registration number: 10937									
No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification			
1	Unpaid insolvency resolution process costs		1226400		1226400				NA
2	Liquidation costs incurred till date		21942		21942				NA
3	Secured financial creditors	1	189232000	1	189232000				Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	146602	1	146602				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		2	190626944	2	190626944				